

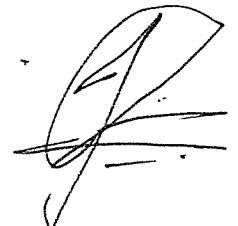

(3)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-06-2019**

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & 1 ANOTHER
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4
OTHERS
UNDER SECTION : 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|---------------------------------|---------------------------|---|
| 1. | HARISHANKER MANI JERIN ASHER | Counsel for Respondent |  |
| 2) | E.K. Bhaskar Medha A.Rao | Counsel for Petitioner |  |

ORDER

On having the Petitioner counsel stated that settlement talks are in progress, at his request, list this matter on **28.06.2019** for reporting settlement.

-sc-

(S.VIJAYARAGHAVAN)
Member (Technical)

-sc-

(B.S.V.PRAKASH KUMAR)
Member (Judicial)